

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO.170/00021 /2017

IN

ORIGINAL APPLICATION NO.170/01018/2016

DATED THIS THE 28TH DAY OF APRIL 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI RUDHRA GANGADHARAN, MEMBER(A)

M. Nagendra Swamy,
S/o Late H.M. Malledevaru,
Aged about 57 years,
Director,
Directorate of Field Publicity,
Ministry of Information and Broadcasting,
Kendriya Sadan, 6th Floor, 'F' Wing,
Koramangala,
Bangalore – 560 032. ...Applicant.

(By Advocate Shri J. Prashanth)

Vs.

1. The Union of India,
Represented by its Secretary,
Government of India,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,
New Delhi – 110 001.

2. The Joint Secretary (P & A)
Government of India,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,
New Delhi – 110 001.

3. The Under Secretary,
Government of India,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,

New Delhi – 110 001.

4. Ms. Natasha S. D'souza,
C/o. The Under Secretary,
Government of India,
Ministry of Information and Broadcasting,
'A' Wing, Shastray Bhavan,
New Delhi – 110 001. ...Respondents

(By Shri.M.Rajakumar, SCGC)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Both parties are present today. Since the applicant has expressed his readiness to get relieved on 4.5.2017 and the respondents have no objection to it, there is no need to continue with the proceedings. RA is disposed of . No order as to costs.

(RUDHRA GANGADHARAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

bk.

